

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 281 OF 2016 &
IA NO. 577 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

NHPC Ltd.	Appellant(s)
Vs.		
Power Grid Corporation of India Ltd. & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-1

Ms. Suparna Srivastava for R-2

ORDER

List the matter on **17.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt